

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/35/2017	
NAME OF THE PETITIONER(S)	:	SHRI JAYAJOTHI AND COMPANY LTD	
UNDER SECTION	:	14(1)	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Sharathbabu
Advocate
for. A.M. Sundharan

Petitioner.

B. Sharathbabu

ORDER

Mr. B. Sharathbabu, Counsel for Petitioner Present. He submitted that the report of the ROC has not yet been received. Matter is adjourned for filing of ROC report. Put up on 03.07.2017.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)